

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES  
(DIVYANGJAN)  
LOK SABHA**

**UNSTARRED QUESTION NO. 1240  
FOR ANSWER ON 18.12.2018**

**Funds for Welfare Schemes**

**1240. SHRIMATI KAMLA DEVI PAATLE:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the funds earmarked for the Deendayal Disabled Rehabilitation Scheme, Integrated Programme for Older Persons, Scheme for Prevention of Alcoholism and Substance (Drugs) Abuse and Assistance to Disabled Persons for Purchasing/Fitting of Aids/Appliances (ADIP) scheme during each of the last two years and the current year;
- (b) the proposals with regard to funds sought by State Governments against the funds earmarked annually for each scheme;
- (c) the amount of funds sanctioned and released for each scheme, year-wise;
- (d) whether the State Governments would be adversely affected in case of non-approval of the Central grant; and
- (e) if so, the details thereof and the time by which the remaining proposed funds is likely to be released after sanctioning of the funds?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT**

**(SHRI KRISHANPAL GURJAR)**

- (a) A statement indicating funds earmarked for the Deendayal Disabled Rehabilitation Scheme, Integrated Programme for Senior Citizens (IPSrC) {formerly Integrated Programme for Older Persons (IPOP)}, Scheme for Prevention of Alcoholism and Substance (Drugs) Abuse and Assistance to Disabled Persons for Purchasing/Fitting of Aids/Appliances (ADIP) scheme during each of the last two years and the current year is at Annexure-I.
- (b) A statement indicating the number of proposals sent by State Governments/UT Administrations and number of proposals assisted under various schemes during last two years and current year is at Annexure – II.
- (c) A Statement indicating amount of funds sanctioned and released under various schemes during the last two years and current year is at Annexure-III.
- (d) All the above mentioned schemes are Central Sector Schemes (CCS) in which Grant-in-Aid is released directly to the implementing agencies. Hence, State Governments are not adversely affected in case of non-approval of the Central grant.
- (e) In view of (d) above, question does not arise.

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**Annexure-I**

**Statement referred to in reply to Part (a) of Lok Sabha Unstarred Question No. 1240 for 18.12. 2018 regarding Funds for Welfare Schemes.**

**(i) Deendayal Disabled Rehabilitation Scheme (DDRS):**

Under DDRS, grant-in-aid is provided to Non-Governmental Organizations (NGOs) for their projects relating to rehabilitation of persons with disabilities aimed at enabling persons with disabilities to reach and maintain their optimal, physical, sensory, intellectual, psychiatric or socio-functional levels. Funds earmarked under DDRS during the last two years and current year is as under:

| Year    | Rs. in Crore         |                       |
|---------|----------------------|-----------------------|
|         | Budget Estimate (BE) | Revised Estimate (RE) |
| 2016-17 | 45.00                | 45.00                 |
| 2017-18 | 60.00                | 60.00                 |
| 2018-19 | 70.00                | --                    |

**(ii) Integrated Programme for Senior Citizens (IPSc) {previously known as Integrated Programme for Older Persons (IPOP)}:**

Under Central Sector Scheme of Integrated Programme for Senior Citizens (IPSc) {previously known as Integrated Programme for Older Persons (IPOP)} grants in aid are given for running and maintenance of Senior Citizens Homes (Old Age Homes)/ Continuous Care Homes, Mobile Medicare Units etc to the Implementing Agencies (IAs) such as State Governments / Union Territory Administrations (through Registered Societies)/ Panchayati Raj Institutions (PRIs) / Local bodies; Non-Governmental (NGOs)/Voluntary Organizations.

The funds earmarked for the Central Sector Scheme of Integrated Programme for Senior Citizens (IPSc) {earlier Integrated Programme for Older Persons (IPOP)}, during each of the last two years and the current year is as under:

| Year    | Rs. in Crore         |                       |
|---------|----------------------|-----------------------|
|         | Budget Estimate (BE) | Revised Estimate (RE) |
| 2016-17 | 37.00                | 37.00                 |
| 2017-18 | 46.00                | 46.00                 |
| 2018-19 | 60.00                | --                    |

**(iii) Scheme for prevention of Alcoholism and Substance (Drugs) Abuse**

The Drug Prevention Division is implementing a Central Sector Scheme of Assistance for Prevention of Alcoholism and Substance (Drugs) Abuse under which financial assistance is provided to Non-Governmental Organisations (NGOs), Panchayati Raj Institutions, Urban Local Bodies etc.for, inter-alia, running and maintenance of Integrated Rehabilitation Centres for Addicts (IRCA). The facilities under the scheme are to be available to all the beneficiaries irrespective of caste creed, religion, colour etc.

The funds earmarked for the Central Sector Scheme of Assistance for Prevention of Alcoholism and Substance (Drugs) Abuse, during each of the last two years and the current year are as follows:-

| Year    | Rs. in Crores        |                       |
|---------|----------------------|-----------------------|
|         | Budget Estimate (BE) | Revised Estimate (RE) |
| 2016-17 | 35.00                | 47.00                 |
| 2017-18 | 46.00                | 46.00                 |
| 2018-19 | 50.00                | --                    |

**(iv) Assistance to Disabled Persons for Purchasing/Fitting of Aids/Appliances (ADIP) scheme:**

Under the Assistance to Disabled Persons for purchase/Fitting of Aids and Appliances (ADIP) Scheme, funds are released to various Implementing Agencies for distribution of aids and assistive devices to the eligible disabled persons (Divyangjan). Funds earmarked under ADIP during the last two years and current year is as under:

| Year    | Budget Estimate (BE) | Revised Estimate (RE) |
|---------|----------------------|-----------------------|
| 2016-17 | 130.00               | 170.00                |
| 2017-18 | 150.00               | 201.00                |



**Statement referred to in reply to Part (b) of Lok Sabha Unstarred Question No. 1240 for 18.12. 2018 regarding Funds for Welfare Schemes.**

Number of proposals forwarded by State Governments/UTs under various schemes:

| S.No. | Name of the Scheme  | 2016-17   |                           | 2017-18   |                           | 2018-19 (13.12.2018)                                |                           |
|-------|---|---|---------------------------|---|---------------------------|---|---------------------------|
|       |   | No. of proposals forwarded by State Governments/UTs | No. of projects assisted* | No. of proposals forwarded by State Governments/UTs | No. of projects assisted* | No. of proposals forwarded by State Governments/UTs | No. of projects assisted* |
| 1.    | Deendayal Disabled Rehabilitation Scheme (DDRS)   | 623   | 592                       | 582   | 562                       | 124   | 428                       |
| 2.    | Integrated Programme for Senior Citizens (IPSrC) {formerly Integrated Programme for Older Persons (IPOP)} | 544   | 761                       | 524   | 753                       | 178   | 474                       |
| 3.    | Scheme for Prevention of Alcoholism and Substance (Drugs) Abuse   | 359   | 430                       | 320   | 340                       | 92  | 290                       |
| 4.    | Assistance to Disabled Persons for Purchasing/Fitting of Aids/Appliances (ADIP)                           | 63  | 34                        | 55  | 24                        | 38  | 01                        |

\*These numbers include carried forward proposals of the previous years also

**Annexure-III**

**Statement referred to in reply to Part (c) of Lok Sabha Unstarred Question No. 1240 for 18.12. 2018 regarding Funds for Welfare Schemes.**

The amount of funds sanctioned and released under various schemes:

| S.No. | Name of the Scheme  | (Rupees in crores)            |         |                        |
|-------|---|-------------------------------|---------|------------------------|
|       |   | Funds sanctioned and Released |         |                        |
|       |   | 2016-17                       | 2017-18 | 2018-19                |
| 1.    | Deendayal Disabled Rehabilitation Scheme (DDRS)   | 45.00                         | 60.00   | 35.11<br>(13.12.2018)  |
| 2.    | Integrated Programme for Senior Citizens (IPSrC) {formerly Integrated Programme for Older Persons (IPOP)} | 36.99                         | 45.99   | 44.22<br>(13.12.2018)  |
| 3.    | Scheme for Prevention of Alcoholism and Substance (Drugs) Abuse   | 47.00                         | 48.97   | 48.09<br>(13.12.2018)  |
| 4.    | Assistance to Disabled Persons for Purchasing/Fitting of Aids/Appliances (ADIP)                           | 180.58                        | 141.34  | 102.97<br>(30.11.2018) |